

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).3000/2009

LALA @ MAHESH

Petitioner(s)

VERSUS

STATE OF M.P. Respondent(s)
(With appln(s) for exemption from filing O.T.,bail,stay)

Date: 15/05/2009 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Sangeeta Singh, Adv.
Mr. Merusagar Samantaray,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioner to file affidavit of dasti service in respect of the
respondent within two weeks.

Also, await service.

List again on 14.7.2009.

(M.K. Gupta)
Registrar

rd